

ITEM NO.13

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.46944/2018

JAINUL ABDEEN & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH Respondent(s)
(FOR ADMISSION and IA No.18401/2019-EXEMPTION FROM SURRENDERING and
IA No.18402/2019-CONDONATION OF DELAY IN REFILING)

Date : 08-02-2019 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
[IN CHAMBERS]

For Petitioner(s) Dr. Vinod Kumar Tewari, AOR
Mr. Vivek Tiwari, Adv.
Mr. Baijnath Prasad Pathak, Adv.
Mr. Raghunath Das, Adv.
Mr. Ram Anoograh Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.18401/2019, application for exemption from
surrendering is allowed.

(RACHNA)
SENIOR PERSONAL ASSISTANT

(RENU KAPOOR)
BRANCH OFFICER